

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**FRIDAY, THE EIGHTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE

IA No. 2 OF 2024

IN

ARBITRATION APPLICATION NO: 186 OF 2024

Between:

1. Smt. Shobha Rani Puthana, W/o. Krishna Mohan Reddy Puthana, aged about 52 years
2. Sri. Krishna Mohan Reddy Puthana, S/o. Venkata Subba Reddy Puthana, aged about 62 years
3. Ms. Sushmitha, D/o. Krishna Mohan Reddy Puthana, aged about 37 years

(All are residents of Flat no. 202, Plot No. 572, Sri Sai Kuteer, Rd. No. 4/3A, Mathrusri, Nagar, Miyapur, Hyderabad-500049).

...APPLICANTS/PETITIONERS

AND

1. Sahithi Sree Constructions, Regstd. Office at 1-98-/9/17, Plot No.77, Flat No. 201, Hara's Habitat, Jaihind Layout, Madhapur, Hyderabad, 500081, Rep. by its Managing Partner, Sri B. Lakshminarayana, S/o B. Anjaneyulu, aged about 54 years, R/o 1-98/9/17, Plot No.77, Flat No. 501, Haras Habitat, Jaihind Layout, Madhapur, Hyderabad, 500081.
2. M/s. Live India Ventures and Estates, Rep. by its Managaing Partner Mr. Zaheer Abbas, S/o. Late Mr. Vishwanath Rgstd. Office at .8-2-603/13/3/N/1, Banjarahills, Road No.10, Hyderabad 500034 Rep.by its Manging Director partner Mr.Zaheer Abbas S/o. Late Mr.Vishwanath, aged about 50 year R/o. R/o. 8-3-319/9, Yellareddyguda, Ameerpet, Hyderabad, Telangana
3. Mr. Kudaravallui Venkateshwara Badra kumar, S/o. Late KZSRRV Prasad, Aged about 51 yrs, Occ.Business, R/o. 8-3-319/9, Yellareddyguda, Ameerpet Hyderabad, Telangana
4. M/s. Kudaravalli Geeta, Aged about 45 yrs, Occ.Homemaker, R/o. 8-3-319/9, Yellareddyguda, Ameerpet, Hyderabad, Telangana
5. Mr. Kudaravallui Ramakrishna Kumar, S/o. Late KKSRRV Prasad, Aged about 48 yrs, Occ.Business, R/o. 8-3-319/9, Yellareddyguda, Ameerpet, Hyderabad, Telangana
6. Mr. Kudaravallui Sri Lakshmi, W/o. Kudaravallui Ramakrishna Kumar, Aged about 45 yrs, Occ.Homemaker, R/o. 8-3-319/9, Yellareddyguda, Ameerpet, Hyderabad, Telangana-508254

7. Mrs. Kottapu Venkata Baby Rani, W/o. Mr. K. Madhusudhana Reddy, Aged about 43yrs, Occ.Business R/o. Villa No. 62, Aparna Hill Park, Boulevard, Chandanagar, Hyderabad-500050
...RESPONDENTS

Petition under Order 5 Rule 20 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to issue substituted notice to Respondent Nos. 1 and 6 herein service through publication in newspaper –“Yuva Shakti” circulated in the area within which the address of the Respondent falls.

Counsel for the Applicants : Ms. Soubhagya Valli representing
Mr V. Seetharama Avadhani

Counsel for the Respondents : None appeared

The Court made the following: ORDER

Ms. Soubhagya Valli, learned counsel representing Mr. V. Seetharama Avadhani, learned counsel for the applicants.

Heard on I.A. No. 2 of 2024.

For the reasons assigned in the application, duly supported by an affidavit, I.A. is allowed.

The applicants are permitted to serve respondent Nos. 1 and 6 through publication.

Let a notice be published in Eenadu Daily Telugu Newspaper, Hyderabad Edition.

For appearance of respondent Nos. 1 and 6 before this Court through an Advocate, list on 29.11.2024.

Sd/- C.V. MALIKARJUNA VARMA
JOINT REGISTRAR

//TRUE COPY//


SECTION OFFICER

To,

1. One CC to Mr V. Seetharama Avadhani Advocate [OPUC]
2. Two CD Copies
DL

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HIGH COURT

DATED:08/11/2024

LIST ON 29.11.2024

ORDER

I.A. No. 2 of 2024
IN
ARBAPPL.No.186 of 2024



ALLOWING THE I.A.

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